

ITEM NO.309

Virtual Court 5

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 624/2020

SUPREME COURT BAR CLERKS ASSOCIATION

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 17-07-2020 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ASHOK BHUSHAN
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.R. SHAH

For Petitioner(s) Mr. Siddharth Luthra, Sr. Adv.
Mr. Mohan V. Katarki, Sr. Adv.
Ms. Divyangana Malik, Adv.
Mr. Nachiketa Vajpayee, Adv.
Mr. Gaurav Agarwal, Adv.
Mr. Deepak Prakash, AOR

For Respondent(s) Mr. Tushar Mehta, SG
Mr. K.M. Nataraj, ASG
Mr. Rajat Nair, Adv.
Mr. Kanu Agrawal, Adv.
Mr. Arvind Kumar Sharma, Adv.

UPON hearing the counsel the Court made the following

O R D E R

Learned counsel for the petitioner seeks leave to withdraw the writ petition.

Leave to withdraw the writ petition is granted.

The writ petition is dismissed as withdrawn.

(MEENAKSHI KOHLI)
AR-CUM-PS

(RENU KAPOOR)
COURT MASTER